GOVERNMENT OF INDIA MINISTRY OF COAL

LOK SABHA UNSTARRED QUESTION NO. 2921 TO BE ANSWERED ON 10.07.2019

Policies Governing Coal Sector

2921. SHRI PARVESH SAHIB SINGH:

Will the Minister of COAL be pleased to state :

- (a) whether the Coal sector in India is facing high stress from excessively strict laws and policies governing coal sector and if so, the details thereof;
- (b) the steps being taken by the Government to boost competitiveness of coal producing entities in international market;
- (c) whether the domestic production of Coal is sufficient for domestic consumption in India and if so, the details thereof; and
- (d) the details of amount and cost of total coal imports by the country during the last five years?

ANSWER

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES (SHRI PRALHAD JOSHI)

(a) No, Sir.

(b & c): Demand/consumption of coal is higher than the current level of supply of coal in the country. Presently, Coal producing entities in the country are not competing in the international market. During the year 2018-19, as against a total actual demand /consumption of coal of 969.47 MT (Provisional), the domestic supply was 734.23 MT (Provisional) and coal import was 235.24 MT (Provisional).

Year	2014-15	2015-16	2016-17	2017-18	2018-19
					(Provisional)
Total Import	217.78	203.95	190.95	208.27	235.24
(MT)					
Value of	104507	86034	100231	138477	170881
Import (in Rs					
Crores)					

(d) The details of value and import of coal during the last five years is given below:-